

(v) Statement No. XIV—Eleventh Session, 1974.

(vi) Statement No. XIII—Twelfth Session, 1974.

(vii) Statement No. XVII—Thirteenth Session, 1975.

(viii) Statement No. I—Fifteenth Session, 1976.

[Placed in Library. See No. LT-10407/76.]

REVIEW & ANNUAL REPORT OF HINDUSTAN ZINC LTD., UDAIPUR FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(1) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year, 1974-75.

(2) Annual Report of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-408/76.]

LIMESTONE AND DOLOMITE MINES LABOUR WELFARE FUND (AMDT.) RULES, 1975 EMPLOYEES' FAMILY PENSION (AMDT.) SCHEME, 1976, ANNUAL REPORT OF CENTRAL BOARD FOR WORKERS EDUCATION FOR 1974-75 & NOTIFICATIONS.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

(1) A copy of the Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 255 in Gazette of India dated the 21st February, 1976, under sub-section (4) of section 18 of the Limestone and Dolomite Mines Labour

Welfare Fund Act, 1972. [Placed in Library. See No. LT-10409/76].

(2) A copy of the Employees' Family Pension (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 182 in Gazette of India dated the 7th February, 1976, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1962, together with an explanatory memorandum. (Placed in Library. See No. LT-10410/76).

(3) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education for the year 1974-75. [Placed in Library. See No. LT-10411/76.]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961:—

(i) The Apprenticeship (Second Amendment) Rules, 1976, published in Notification No. G.S.R. 38(E) in Gazette of India dated the 23rd January, 1976.

(ii) The Apprenticeship (Amendment) Rules, 1976, published in Notification No. G.S.R. 125 in Gazette of India dated the 24th January, 1976. [Placed in Library. See No. LT-10412/76].

12.01 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SUPPORT PRICES OF VITAL AGRICULTURAL COMMODITIES

SHRI ERASMO DE SEQUEIRA (MARMAGOA): I call the attention of the Minister of Agriculture and Irrigation to the following matter of urgent public importance and I request that he may make a statement:

"Need for urgent and widespread purchases by Government to support prices of vital agricultural commodities."